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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/557/IB/2017  
NAME OF THE PETITIONER(S) : R.L. STEELS & ENERGY LTD  
NAME OF THE RESPONDENT(S) : JONAS WOOD HEAD & SONS INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	RAHUL TOTLA PAWAN SHABAKH	Counsel for the operational creditor	K.P. Mahesh
2	LEAD BY SENIOR COUNSEL MR. R. MURALI GURU DHANANJAY	COUNSEL FOR CORPORATE DEBTOR	Gururaj

**ORDER**

Counsels for both the parties are present and submitted the arguments in part. During the course of arguments, it has been suggested by both the parties that they want to avail one opportunity to make efforts to arrive at a reconciliation. At request, time is enlarged. Put up on **12.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk